NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 218/16

PETITION NUMBER

TP 203/17

NAME OF THE PETITIONER (S) :

APETEAN SOFTWARE INDIA PVT. LTD.

NAME OF THE RESPONDENT (S):

-

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

1. Mithi ha Ch

Transferor Congay.

Robert

Counsel for Petitioner Company is present. She has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD. Registry is directed to issue notices to them.

Posted to 29.03.2017.

MEMBER (J)

MÈMBER (T)